

Serial No. of Order	Date of Order	Order with Signature
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7 24/10/91

Call on 26/11/91 for fixing a date of hearing.

8 26-1-91

Call on 3-1-92 for fixing a date of hearing. Mr. G.K.C. Mohanty, Learned Govt Advocate is present.
M. Member (CJ)
Vice-Chairman.

9. 3-2-92

Call on 3rd February 92 for fixing a date of hearing. Mr. K.C. Mohanty, Learned G.A (State) is present.

10 8-4-92

This case is fixed to 29-4-92 for hearing.
Vice-Chairman.

11 29-4-92

There is no appearance from the side of the applicant. Mr. K.C. Mohanty, Learned Govt Advocate (State) & Mr. A.K. Misra, Learned Sr. Standing Counsel (C.A.) are present. This case stands dismissed for default.

Vice-Chairman
G.P. Mohanty (A)